

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 211
CP-28(ND)/2016

COMP.APPL-807/2020, COMP.APPL-825/2020, COMP.APPL-1/2021
CA-114/2021, COMP.APPL/126(ND)2021

IN THE MATTER OF:

Sh. Rajeev Behl

... **Applicant/Petitioner**

Versus

M/s. Realtech Infrastructure Ltd. & Ors

... **Respondent**

Under Section: 397/398

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Bishwajit Dubey, Adv. Thakur Ankit Singh,
Adv. Karan Khetani

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

COMP.APPL-807/2020, COMP.APPL-825/2020, COMP.APPL-1/2021,

CA-114/2021, COMP.APPL/126(ND)2021: Arguments to continue tomorrow
i.e. on 10.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)